

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4975**  
ANSWERED ON 01.04.2025

**ONLINE PAYMENT SYSTEM IN PANCHAYATS**

4975. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether it is true that out of 13,325 village panchayats in Andhra Pradesh only 10,600 are implementing online payment system;
- (b) if so, the details of Panchayats that are not implementing online payment system in the State, district-wise;
- (c) the steps taken/proposed to be taken to make the remaining Panchayats in Andhra Pradesh online payment system-ready; and
- (d) whether 16th Finance Commission has given any mandate to provide funds for Panchayats and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

**(a) & (b)** As per the latest available data on eGramSwaraj, out of the total 13,328 Village Panchayats in Andhra Pradesh, 13,320 Panchayats have successfully onboarded onto the eGramSwaraj-PFMS interface, and of these, 12,990 Panchayats have initiated online payments through this interface during the current Financial Year. The remaining Panchayats are in various stages of onboarding onto eGramSwaraj. The district-wise onboarding status of Gram Panchayats in the state of Andhra Pradesh under eGramSwaraj during the year 2024-25 is as under.

S.No.	Zilla Panchayat and Equivalent	Village Panchayat and Equivalent	Village Panchayat onboard (eGS - PFMS)
1	Anantapur	1044	1044
2	Chittoor	1411	1411
3	East Godavari	1102	1102
4	Guntur	1022	1020
5	Krishna	977	977
6	Kurnool	973	973
7	Prakasam	1046	1044
8	Spsr Nellore	941	941
9	Srikakulam	1181	1181
10	Visakhapatanam	969	969
11	Vizianagaram	960	957
12	West Godavari	895	894

<b>S.No.</b>	<b>Zilla Panchayat and Equivalent</b>	<b>Village Panchayat and Equivalent</b>	<b>Village Panchayat onboard (eGS - PFMS)</b>
13	Y.S.R.	807	807
<b>Total Count</b>		<b>13328</b>	<b>13320</b>

(c) The XV Finance Commission mandated the use of eGramSwaraj as one of the conditions for the release of Central Finance Commission (CFC) grants to Panchayats. The Ministry constantly engages with the States through virtual and physical training and enablement for States to adopt the eGramSwaraj application. Review meetings, workshops, hand-holding sessions, video conferences and visits by senior officials to States is undertaken regularly to review progress. A National Project Management Unit (NPMU) also coordinates/facilitates the implementation of this project. All States are making efforts to implement e-Panchayat MMP, based on their available resources. However, due to differentials in the level of preparedness of Panchayats across the country, States are at different stages of implementing these applications.

(d) The Sixteenth Finance Commission has been constituted on 31st December 2023 by the Ministry of Finance, in pursuance to Article 280(1) of the Constitution. The Sixteenth Finance Commission has not submitted its report/recommendation to the Ministry of Finance.

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